

**Industries set up in States and backward areas**

3342. PROF. RASA SINGH RAWAT:  
SHRI R. SURENDER REDDY:

Will the PRIME MINISTER be pleased to state:

(a) the number of new industries set up in each state and in the backward areas of the country after announcement of the new industrial policy; and

(b) the names of places where these have been set up and the capital invested therein?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). As per the new industrial Policy, industrial licencing has been abolished for all projects except for a short list of industries related to security and strategic concerns etc. Considering the average gestation period of an industrial project of 3-5 years, it is too early to indicate areas where new industries have been set up after the announcement of the new policy.

**Constitution of advisory committee for development works in East Delhi**

3343. SHRI B.L.SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to constitute a Special Advisory Committee to look after the developmental works in East Delhi; and

(b) if so, the time by which the Committee is likely to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No. Sir.

(b) Does not arise.

**Regularisation of Unauthorized Colonies**

3344. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have decided to regularise the unauthorised colonies which came into existence between 1977 and 1984; and

(b) if so, the details of the colonies likely to be regularised including the colonies which are in the Trans-Yamuna area of Delhi and the time by which the announcement in this regard is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Question does not arise in view of reply to part (a) above.

[English]

**Central Assistance for Metropolitan Cities**

3345. PROF. MALINI BHAT-TACHARYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total amount of central assistance for the metropolitan city of Delhi;

(b) the total amount of central assistance for metropolitan cities of Calcutta, Bombay and Madras;

(c) whether the Charles Correa Commission has recommended a greater amount of central assistance for the cities mentioned in Part (b) above in the Seventh and Eighth Five Year Plans; and